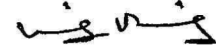


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.) : DELHI

ORDER

As per the direction of the Ld. Principal District & Sessions Judge (HQs.), Delhi, the Ahlmad Hall No.8 housed at 6th Floor, Extension Block, Tis Hazari Courts is allocated jointly to the Reader-cum-Ahlmads of five courts of Digital NI Act Cases, Central & West District functioning at Extension Block, Tis Hazari Courts.



(VIVEK BENIWAL)

Administrative Civil Judge (Central)
Tis Hazari Courts, Delhi

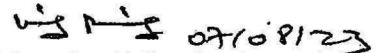
Copy forwarded for information & necessary action to:-

No. 19724-768 /CTB/THC/2023



Dated :

1. The Ld. Principal District & Sessions Judge (Headquarters), Delhi.
2. The Ld. Principal District & Sessions Judge (West), Delhi.
3. The Ld. Officer Incharge, Admn. I, II, III, Accounts, Pool Car, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.
4. The concerned Ld. Metropolitan Magistrates, NI Act, Digital Courts, Central & West, Extension Block, Tis Hazari Courts, Delhi.
5. The A.O. (Judl.)/Branch Incharge, Judicial Branch, Administration Branch (I, II, III), Accounts Branch, Filing Section, R & I Branch, Facilitation Centre, THC.
6. The Incharge, Care Taking Branch (Central & West); Tis Hazari Courts for necessary arrangements.
7. The Incharge, Computer Branch (Central), Tis Hazari Court Complex for necessary arrangements.



Administrative Civil Judge (Central)
Tis Hazari Courts, Delhi